

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4339
ANSWERED ON:16.12.2009
VIOLATION OF ENVIRONMENTAL NORMS
Bhagat Shri Sudarshan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to take action, with regard to the Centre for Science and Environment (CSE) report, against the enamel paint brands violating the environmental norms on lead content;;
- (b) if so, the details thereof;
- (c) whether the Government has a regular impact assessment policy to ensure adherence to environmental norms; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (d) Government has notified general emission standards under the Environment (Protection) Act, 1986 for certain categories of industries including paint manufacturing industries under which concentration of lead in emissions is permitted upto 10mg/nm³. Further, Government has also notified eco-labeling criteria, under the Eco-mark scheme, for various categories of paints, according to which paints shall not contain mercury or mercury compounds or be tinted with pigments of lead, cadmium, chromium-VI and their oxides.